NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Lautin Bo Pohlines

For TT Ravi chandreh

KRIPA KARAN. A

RESPONDENT.

114

ORDER

Counsel representing both the parties present. Counsel for petitioner stated that his senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and prayed short time. Time extended at request for making submissions in the matter. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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